

NOTICE

Date of Publication :20-Mar-2021 Last Date: 09-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 09-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant | Proceeding No. (C.R.No/Dept.) | Deficit Charges, if any (Rs.) |
|---------|-----------------------------------|-------------------------------------|-------------------------------------|-------------------------------|
| 1 | U-201907857 | F.F. & Associates Adv for Plaintiff | 6586-2019-STAMP NO. (Board Dept.) | |
| 2 | U-201909866 | Adv M. V. Holamagi | 6850-2019 (8) | |
| 3 | U-201909915 | Surendra R. Yadav Adv for Defendant | 1225-2009 (3) | |
| 4 | U-202002142 | S. R. Shetty Adv. for Plaintiff | 3431-2009 (Record Dept.) | |
| 5 | U-202002812 | Adv. U. L. Shah for Plaintiffs | 2106-2014 (7) | |
| 6 | U-202002950 | Adv. Abhishek L. Tripathi | 1059-2020 (8) | |
| 7 | U-202101062 | Crawford Bayley & Co. | 4032-2012 (14) | |
| 8 | U-202101147 | Adv. Premila Rego | 7594-1997 (7) | |
| 9 | U-202101151 | Adv. Vasant S. Bansode | 691-2018 (Record Dept.) | |
| 10 | U-202101224 | Arshil Ajay Shah | 1613-2017 (4) | |
| 11 | U-202101226 | Arshil Ajay Shah | 1212-2021-STAMP NO. (4) | |
| 12 | U-202101436 | Adv. Vikas S. Kapile | 6434-2006 (Record Dept.) | |
| 13 | U-202101468 | Markand Gandhi & Co. | 450-2009 (4) | |
| 14 | U-202101483 | Adv Mahesh D Tiwari | 3585-2013 (3) | |
| 15 | U-202101491 | Ramdas P Hake Patil Adv | 1048-2018 (28) | |

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| 16 | U-202101537 | K Ashar & Co | 574-2007 (20) | |
| 17 | U-202101573 | Legal Chartered | 8418-2002 (28) | |
| 18 | U-202101620 | Adv. Bhuta & Associates | 471-2019-SUMMARY SUIT (59) | |
| 19 | U-202101630 | Kantilala H. Kanojia | 5749-2007 (13) | |
| 20 | U-202101633 | M. V. Holmangi | 2878-2019 (8) | |
| 21 | U-202101685 | A.B. Shinde | 524-2017 (2) | |
| 22 | U-202101722 | Mohamed Jamil Moosa Hakim | 6495-1966 (6) | |
| 23 | U-202101736 | Abdul Gafur Shaikh | 1947-2013 (12) | |
| 24 | U-202101751 | Adv. Santraj R. Patel | 2286-2018 (1) | |
| 25 | U-202101766 | Anil D'souza | 7033-2006 (20) | |
| 26 | U-202101784 | Dharma and Co | 1114-2017 (1) | |
| 27 | U-202101786 | Dharma and Co | 1116-2017 (1) | |
| 28 | U-202101788 | Legal Department | 5240-2003 (Record Dept.) | |
| 29 | U-202101805 | D.M.vyas | 7495-2005 (11) | |
| 30 | U-202101812 | Kanchan Prajapati | 2326-2014 (19) | |

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| 31 | U-202101818 | Hussein & Co. | 57-2020 (59) | |
| 32 | U-202101819 | Solicis Lex | 3626-2011 (2) | |
| 33 | U-202101822 | Darshan Jain | 1328-2017 (3) | |
| 34 | U-202101843 | Rutesh A. Zaveri | 3626-2011 (2) | |
| 35 | U-202101846 | Anil S. Khoratmal | 946-2019 (3) | |
| 36 | U-202101847 | Adv. Narendra Gharat | 1584-2014 (20) | |
| 37 | O-201802732 | Adv. O.A. Das for Plaintiff | 1294-2013 (31) | |
| 38 | O-201903941 | Sanjay Udeshi & Co., Adv for Plaintiff | 7164-2006 (40) | |
| 39 | O-201904301 | S. K. Legal Associates LLP Adv. for Plaintiff | 2535-2017 (31) | |
| 40 | O-201904302 | S. K. Legal Associates LLP Adv. for Plaintiff | 2508-2017 (31) | |
| 41 | O-202000944 | Vandana M. Thakkar Adv. for Plaintiff | 4461-2006 (14) | |
| 42 | O-202001032 | Navin R. Patel Adv. for Plaintiff | 498-2017-SUMMARY SUIT (59) | |
| 43 | O-202001251 | Ajay Dalsukhlal Goradia Adv. for Plaintiff | 937-2009 (5) | |
| 44 | O-202001260 | Ramesh Jain | 1037-2019 (59) | |
| 45 | O-202001261 | Ramesh Jain | 502-2019 (59) | |

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| 46 | O-202001262 | Ramesh Jain | 510-2019 (59) | |
| 47 | O-202001263 | Ramesh Jain | 781-2019 (59) | |
| 48 | O-202001266 | Ramesh Jain | 797-2019 (59) | |
| 49 | O-202001268 | Ramesh Jain | 759-2019 (59) | |
| 50 | O-202100342 | Adv. Prashant Chande | 7999-1994 (13) | |
| 51 | O-202100495 | S. B. Sharma | 3727-2008 (14) | |
| 52 | O-202100586 | Rupesh R. Parab | 679-2009 (29) | |
| 53 | O-202100607 | Sudhir Shah | 622-2018 (28) | |
| 54 | O-202100608 | Sudhir Shah | 582-2018 (28) | |
| 55 | O-202100609 | Sudhir Shah | 583-2018 (28) | |
| 56 | O-202100610 | Sudhir Shah | 621-2018 (28) | |
| 57 | O-202100611 | Sudhir Shah | 620-2018 (28) | |